

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Original Application No. 56 of 2013

Tuesday, this the 12th day of November, 2013

CORAM:

Hon'ble Mr. Justice A.K. Basheer, Judicial Member

Hon'ble Mr. Rudhra Gangadharan, Administrative Member

1. K. Raveendran, S/o. K. Kuttan, aged 52 years,
GDS MD Mailode, BO, residing at Ranjith Bhavan,
Kaithayil, Nettayom P.O., Pooyapalli, Kollam District.
2. G. Vinoba, S/o. P. Gopalan, aged 49 years, GDS MD Perinad,
residing at Kailasom, Inchavila PO, Perinad, Kollam District-
691 601. **Applicants**

(By Advocate – Mr. V. Sajith Kumar)

V e r s u s

1. **Union of India**, represented by Secretary to Government,
Department of Posts, Government of India, New Delhi-110 001.
2. **The Chief Postmaster General, Kerala Circle, Trivandrum-695 001.**
3. **The Superintendent of Post Office, Kollam Postal Division,
Kollam – 691 001.**
4. **R. Sajeev Kumar, GDS MM, RMS TV Division,
Head Record Office, Thiruvananthapuram, residing at
Lakshmi Villa, Nedukunnu, Chadayamangalam P.O.,
Kollam – 691 534.**
5. **Bindu Bhaskar, W/o. Prashant V. Nair, Aged 40 years,
GDSSV Pathanamthitta HO, Residing at BB Mandiram,
Mundukottakkal PO, Pathanamthitta-689 679.**
6. **Manju M. Isaac, W/o. Baiju M. Babu, aged 33 years,
GDSBPM, Avaneeswaram RSPO, residing at Maruthoor House,
Vilakkudy PO, Kollam – 691 508.**
7. **Sujatha K., W/o. Ganesh K., aged 39 years, GDSMJD Maniyar,
Punaloor, residing at Eetty Villa House, Plachery PO,
Kalavanad, Punalur, Kollam-69133.**

8. Solomon P. Mathew, S/o. Mathai, aged 42 years,
 GDSMD Kozhenchery, Thekkemala, residing at Poothampara House,
 Thekkepuram, Ranni PO, Pathanamthitta-
 689 672. **Respondents**

[By Advocates – **Mr. Pradeep Krishna, ACGSC (R1-3)**
Mr. Vishnu S. Chempazhanthiyil (R4) &
Mr. M.R. Hariraj (R5-8)]

This application having been heard on 12.11.2013, the Tribunal on the same day delivered the following:

ORDER

By Hon'ble Mr. Justice A.K. Basheer, Judicial Member-

When this Original Application is taken up for consideration it is submitted by learned counsel for the respondents that the applicants have been selected for appointment as Multi Tasking Staff in the Postal Department as could be seen from the order issued by Senior Superintendent of Post Offices, Kollam Division in his order dated June 19, 2013. Learned counsel for the applicants agrees that such an order has already been issued.

2. In view of the above development, this Original Application has become infructuous. Accordingly, it is closed as infructuous. No costs.

Rudhra
 (RUDHRA GANGADHARAN)
 ADMINISTRATIVE MEMBER

A.K. Basheer
 (JUSTICE A.K. BASHEER)
 JUDICIAL MEMBER

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